

ITEM NO.10

COURT NO.2

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) Diary No(s). 66314/2025

SHRUTI BIST

Petitioner(s)

VERSUS

MINISTRY OF ANIMAL HUSBANDRY

Respondent(s)

FOR ADMISSION and I.R.

IA No. 57964/2026 - CONDONATION OF DELAY IN REILING / CURING THE DEFECTS

IA No. 57963/2026 - PERMISSION TO APPEAR AND ARGUE IN PERSON

Date : 12-03-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :

Mr. Sree Nivas Sharma, Adv.

Ms. Shruti Bisht, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

IA No. 57963/2026 is allowed.

Delay condoned.

Issue notice, returnable within four weeks.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR